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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Original Application No. 634 of 1994

Sudhir Kumar Applicant.

Versus

Union of India & ors. Respondents.

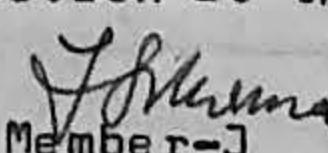
Hon'ble Mr. T.L.Verma, Member-J

Heard Shri Rakesh Verma for the applicant on admission.

2. Father of the applicant Shri Pratap Saran, who was working as Highly skilled Fitter Grade-I, in Loco Shed Tundla Northern Railway, was retired w.e.f. 30.6.1984 on being declared medically unfit. The petitioner filed representation for his appointment on compassionate ground on any suitable post in the light of the Railway Board Master's circular No. E(NG) II/90/RC-I/117 dated 12.12.1990. The representations made by the ~~respondents~~ applicant have not yet been disposed of by the respondents. It is said that several persons similarly situated have already been accommodated by the respondents by appointing them on compassionate ground on suitable jobs. In the facts and circumstances of the case, I am of the view that a direction to the respondents to dispose of the representation filed by the applicant will suffice. Accordingly the respondents are directed to dispose of the representations (Annexures A-2 to A-8) filed by the applicant by reasoned and speaking order within 3 months from the date of service of this order. This application is disposed of with the above direction at the admission stage.

/jw/

Allahabad Dated: 17.5.94


Member-J